

probe into S.C. Bose's death*;

(b) if so, the facts of the matter as gathered by the Government;

(c) whether the Government propose to conduct a fresh inquiry into it in the light of the revelations made by the German Journalist; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA):

(a) Yes, Sir.

(b) Government of India has no information in this regard.

(c) and (d). Does not arise.

E-10-B Electronic Telephone Exchange at Muvattupuzha in Ernakulam District

226. SHRI P.C. THOMAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any plan to set up an E-10-B electronic exchange at Muvattupuzha in Ernakulam district in Kerala;

(b) if so, the number of lines that are likely to be given from this exchange; and

(c) whether remote line unit facility will be there for this exchange?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) At present there is no plan to set up an E-10-B electronic exchange at Muvattupuzha in Ernakulam district in Kerala.

(b) Does not arise.

(c) Does not arise.

[*Translation*]

Thokar Dam Project .

227. SHRI RAMESHWAR PRASAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any allocation has been made by the Union Government for the Thokar Dam Project of Bihar;

(b) if so, the details thereof and the amount spent on the project therefrom; and

(c) the present stage of the project and the time by which it is likely to be completed?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) to (c). There is no such major or medium project under execution or proposed by the State Government in the Eighth Plan.

Complaints Received by Vigilance Department of Mahanagar Telephone Nigam Limited, New Delhi

228. SHRI GOVINDA CHANDRAMUNDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of complaints received by Vigilance Department and Regional Manager Eastern Region (Daryaganj), New Delhi of Delhi Mahanagar Telephone Nigam Limited during last two years; and

(b) the details in regard to each complaint and the action taken or proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) A total of 2384 complaints